

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**



Hearing by Video Conferencing

**O.A. No.060/761/2021
MA No. 060/1613/2021
MA No. 060/1547/2021**

Chandigarh, this the 26th day of August, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal,
Bangalore Bench, Bangalore)

1. Nand Singh working as Sweeper S/o Sh. Tara Singh aged about 52 years
2. Prithvi Pal Singh working as Labour S/o Sh. Ram Jas Pal aged about 49 years
3. Hardayal Singh, Labourer (now deceased) S/o Sh. Hazara Singh through his wife Smt. Lakhwinder Kaur aged about 57 years
4. Randhir Singh working as Labour S/o Sh. Dara Singh aged about 49 years
5. Dalip Singh working as Sweeper S/o Sh. Hans Raj aged about 45 years
6. Phool Chand working as Labour S/o Sh. Ram Harak aged about 50 years
7. Ram Kumar working as Mali S/o Sh. Mahadev aged about 50 years
8. Waryam Singh working as Sweeper S/o Sh. Haryali Singh aged about 53 years
9. Dalwara Singh working as Frash S/o Sh. Gurnam Singh aged about 51 years
10. Jarnail Singh working as Sweeper S/o Nek Singh aged about 57 years
11. Narinder working as Helper S/o Sh. Raj Kumar aged about 57 years
12. Lachhman Singh working as Helper S/o Sh. Prem aged about 53 years
13. Kaka Singh working as Sweeper S/o Sh. Jagar aged about 52 years



14. Jeet Bahadur working as Sweeper S/o Sh. Ram Bahadur aged about 52 years
15. Kishore Kumar working as Sweeper S/o Sh. Om Prakash aged about 53 years
16. Tilak Raj working as Groundman S/o Sh. Sunder Lal aged about 49 years
17. Varinder Prasad working as Bearer S/o Sh. Parmanand aged about 45 years
18. Birender Shahi, working as Bearer S/o Sh. Dujman Shahi aged about 47 years
19. Rakesh Singh working as Bearer S/o Sh. Hem Singh aged about 43 years
20. Naresh working as Bearer S/o Sh. Dhullu Ram aged about 50 years
21. Garib Dass working as Bearer S/o Sh. Mangal aged about 49 years

(All working in the office of Executive Director Sports Authority of India, Netaji Subhash Institute of Sports, Patiala. Pin Code – 147001)

...Applicants

(BY ADVOCATE: Sh. Nilesh Bhardwaj)

VERSUS

1. Union of India through Secretary, Ministry of Youth Affairs and Sports, Room No. 412, C Wing, Shastri Bhawan, New Delhi-110001.
2. Sports Authority of India, Jawahar Lal Nehru Stadium, East Gate, Lodhi Road Complex, New Delhi through its Director General. Pin Code-110003.
3. The Executive Director, Sports Authority of India, Netaji Subhash Institute of Sports, Patiala. Pin Code-147001.
4. The Secretary, Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training, New Delhi. Pin Code – 110001.

...Respondents

O R D E R(Oral)**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. After arguing the matter for some time, learned counsel for the applicants has prayed for withdrawal of the Original Application with liberty to move an appropriate application before the Hon'ble High Court in the pending Civil Writ Petition No. 3200/2013.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.
3. Pending Miscellaneous Applications are also disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA)
Member (A) Member (J)

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